

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. C.A.(CAA)/38(MB)2024

IN THE MATTER OF
UNICORN STUDIOS PRIVATE LIMITED

U/s 230-232, 234 of the Companies Act, 2013

Order Delivered on 24.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Amit Jaste i/b Amit Jaste & Associates, Practicing CS (PH)

For the Respondent:

ORDER

Heard. **Reserved for Orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/